

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/196(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	ANVIL INVESTMENTS PVT LTD VS JHARKHAND BIJLI VITRAN NIGAM LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshari, Adv.] For the Operational Creditor/Petitioner
Mr. Ankit Chaurasia, Adv.]

Mr. Sachin Kumar, AAG] For the Corporate Debtor
Ms. Amrita Pandey, Adv.]
Mr. Akash Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the operational creditor present. Ld. Counsel/Authorised Representative appearing on behalf of the corporate debtor present.
2. Ld. Counsel Mr. Akash Sharma appearing on behalf of Jharkhand Bijli Vitran Nigam Limited/Corporate Debtor submits that an appeal is pending before the Hon'ble Jharkhand High Court.
3. Ld. Counsel Mr. Rohit Kr. Keshari appearing on behalf of the Operational Creditor submits that it has no bearing in the present matter and there is no challenge to the award.
4. When the parties would obtain the status of the pending appeal and indicate clearly whether it has any bearing in the present matter.
5. List this matter for further consideration on **05.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.